

2019
High Court, Appellate Side
Calcutta

No. 2359-A

Dated, Calcutta the 18th April, 2019

From: Sri Bibhas Ranjan De,
Registrar (Judicial Service)
High Court, Appellate Side,
Calcutta.

To : (i) All the District Judges of West Bengal
(ii) Chief Judge, City Civil Court/City Sessions Court/
Presidency Small Causes Court, Calcutta

Sub: Nomination of judicial officers for undergoing One Day Non-Residential Training on Mediation and sensitization programme for the referral judges/judicial officers of West Bengal, for the month of May, 2019 and on 01st June, 2019 at West Bengal Judicial Academy

S i r,

I am directed to forward herewith a set of 8 (eight) lists, each containing the name of 30 WBJs Officers as nominated by this Hon'ble Court (collectively marked 'A') for their participation in the One-day Non-Residential Training on Mediation & Sensitization Programme as organized by the Hon'ble Mediation and Conciliation Project Committee, Supreme Court of India, to be held at the West Bengal Judicial Academy, Calcutta, on 8 different dates i.e. 03.05.2019, 04.05.2019, 10.05.2019, 17.05.2019, 18.05.2019, 24.05.2019, 31.05.2019 in the month of May and on 01.06.2019.

In doing so, I am to state that the Hon'ble Court, while nominating, has also been pleased to allow the participating Officers of the adjoining districts viz. Kolkata, Howrah, Hooghly, North 24-Parganas, South 24-Parganas, Purba Medinipur, Paschim Medinipur, Nadia, Purba & Paschim Bardhaman and those from the far off districts viz. Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Murshidabad, Purulia, Bankura and Birbhum, to leave their respective stations as mentioned in the respective lists pre-ensuring no inconvenience in the judgeship and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as "Leave on Duty" for the exclusive purpose of attending the programme as scheduled.

You are, therefore, requested to take a note of the above and to communicate the concerned Officers posted in your judgeship, making it convenient for you and other Officers to avail themselves of the **Station Leave** and **Leave on Duty** as duly granted by the Hon'ble Court, to attend the programme as scheduled.

The list for further nomination for the subsequent months shall be forwarded in due course of time.

The matter is important and urgent.

Yours faithfully,

Sd/-

Encl: as stated

Registrar (Judicial Service)

Memo No. 2360-A – 2361-A

Copy forwarded to :

- (i) **Director, West Bengal Judicial Academy, AA-III/B-10, Rajarhat, New Town, Kolkata – 700160** for information and necessary action.
- (ii) **The Member Secretary, State Legal Services Authority, West Bengal, City Civil Court Building, Kolkata – 700001** for information and intimation to the Officers posted as Secretary, DLSA.

Sd/-

Encl : list of nominated officers (8 pages)

Registrar (Judicial Service)

2019
High Court, Appellate Side
Calcutta

No. 2362-A

Dated, Calcutta the 18th April, 2019

From: Sri Bibhas Ranjan De,
Registrar (Judicial Service)
High Court, Appellate Side,
Calcutta.

To : The Secretary,
Judicial Department,
Government of West Bengal,
Writers' Buildings
Kolkata- 700001

Sub: Nomination of judicial officers for undergoing One Day Non-Residential Training on Mediation and sensitization programme for the referral judges/judicial officers of West Bengal, In the month of May and June, 2019 at West Bengal Judicial Academy

Sir,

I am directed to forward herewith a list containing the name of 240 WBSJ Officers including some posted on deputation as nominated by this Hon'ble Court (marked 'A') for their participation in the One-day Non-Residential Training on Mediation & Sensitization Programme scheduled on 8 different dates i.e. 03.05.2019, 04.05.2019, 10.05.2019, 17.05.2019, 18.05.2019, 24.05.2019, 31.05.2019 in the month of May and on 01.06.2019 as organized by the Hon'ble Mediation and Conciliation Project Committee, Supreme Court of India, to be held at the West Bengal Judicial Academy, Calcutta.

In doing so, I am to state that the Hon'ble Court, while nominating, has also been pleased to allow the participating Officers to leave their respective court/offices in such manner as mentioned in the list pre-ensuring no inconvenience in the department concerned and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as "Leave on Duty" for the exclusive purpose of attending the programme as scheduled.

You are, therefore, requested to communicate the concerned Officers posted on deputation, making it convenient for the Officers to avail themselves of the **Station Leave** and **Leave on Duty** as granted by the Hon'ble Court, to attend the programme as scheduled.

The list for further nomination for subsequent months shall be forwarded in due course of time.

The matter is important and urgent.

Yours faithfully,

Sd/-

Encl: as stated

Registrar (Judicial Service)

Memo No. 2363-A

Copy forwarded to **Director, West Bengal Judicial Academy, AA-III/B-10, Rajarhat, New Town, Kolkata – 700160** for information and necessary action.

Sd/-

Encl : list of nominated officers (8 pages)

Registrar (Judicial Service)

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p>One Day non-residential Training on Mediation & Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</p> <p><u>Date: 03.05.2019</u> (30 officers)</p> <p>Venue: West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p>Reporting Time : 8:30 A.M.</p>	<ol style="list-style-type: none"> 1. Smt. Chaitali Chatterjee , District Judge, Hooghly 2. Sri Saumyabrata Sarkar, Secretary, Law Department, Government of West Bengal 3. Syed Neyazuddin Azad, ADJ, 1st Court, Balurghat, Dakshin Dinajpur 4. Neyaz Alam, ADJ, 2nd Court, Asansol, Paschim Bardhaman 5. Smt. Sanchita Sarkar, ADJ, 4th Court, Suri, Birbhum 6. Sri Sudeb Mitra, Chief Judge, PSCC, Calcutta 7. Ms. Durga Khaitan, Member Secretary, SLSA, WB, on deputation 8. Smt. Sukla Sengupta, Appellate Authority, Metro Railway, Kolkata 9. Sri Dulal Chandra Kar, ADJ, 2nd Court, Barasat, North 24-Parganas 10. Smt. Mou Chatterjee, ADJ, 3rd Court, Tamluk, Purba Medinipur 11. Smt. Madhumita Roy-I, ADJ, 3rd Court, Krishnanagar, Nadia 12. Sri Debaprasad Nath, ADJ, 1st Court, Siliguri, Darjeeling 13. Sri Debasish Halder, Judge, Industrial Tribunal, 9th Court, Durgapur, Paschim Bardhaman 14. Sri Srikumar Goswami, ADJ, 1st Court, Alipore, South 24-Parganas 15. Sri Bidyut Kumar Roy, ADJ, 1st Court, Bongaon, North 24-Parganas 16. Sri Viswaroop Sett, ADJ, Tufanganj, Cooch Behar 17. Yasmin Ahmed, ADJ, 4th Court, Jalpaiguri 18. Sri Rajesh Chakraborty, ADJ, FTC, Kalna, Purba Bardhaman 19. Sri Sanjoy Kumar Sharma, ADJ, FTC-1, Lalbagh, Murshidabad 20. Kazi Abul Hasem, ADJ, FTC-1, Jangipur, Murshidabad 21. Sri Asim Kumar Debnath, ADJ, FTC-2, Bongaon, North 24-Parganas 22. Sri Debanjan Ghosh, Deputy Registrar, West Bengal Human Rights Commission 23. Sri Prakash Chandra Barman, CJM, Cooch Behar 24. Sri Ajay Raj Syangden, CJ(SD), Chandannagar, Hooghly 25. Smt. Dipa Shyam Ray, CJ(SD), Asansol, Paschim Bardhaman 26. Sri Sanjeet Ambastha, ACJM, Raiganj, Uttar Dinajpur 27. Smt. Sweety Yadav, JM, Municipal Court, Howrah 28. Smt. Sudipa Banerjee, JM, 3rd Court, Berhampore, Murshidabad 29. Smt. Uma Banerjee (Singha Roy), CJ(JD), Addl. Court, Suri, Birbhum 30. Smt. Juin Dutta, Principal Magistrate, JJB, Howrah, UOT as JM, 2nd Court, Purulia

* **General Direction** : The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **02nd May, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **01st May, 2019 after court hours**, all pre-ensuring no inconvenience in their judgeships and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as **“Leave on Duty”** .

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p>One Day non-residential Training on Mediation & Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</p> <p><u>Date: 04.05.2019</u> (30 officers)</p> <p>Venue: West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p>Reporting Time : 8:30 A.M.</p>	<ol style="list-style-type: none"> 1. Sri Sandip Kumar Ray Chaudhuri, Seretary, Judicial Department, Govt. of WB 2. Sri Akhilesh Kumar Pandey, Joint Secretary, Law Department, Govt. of WB 3. Sri Anirban Chowdhury, ADJ, 1st Court, Sadar, Jalpaiguri 4. Smt. Buli Das, ADJ, 3rd Court, Bankura 5. Sri Himadri Sankar Ghosh Hazra, ADJ, Haldia, Purba Medinipur 6. Sri Manoj Kumar Sharma, ADJ, 4th Court, Krishnanagar, Nadia 7. Sri Biplab Roy, ADJ, 5th Court, Krishnanagar, Nadia 8. Sri Biswaroop Chowdhury, Senior Law Officer, Calcutta State Transport Corporation 9. Smt. Susmita Mukerji, ACJM, Kandi, Murshidabad 10. Sri Alokesh Das, ACJM, Mathabhanga, Cooch Behar 11. Smt. Parna Bhattacharya, CJ(SD), Jhargram, Paschim Medinipur 12. Sri Arabinda Panti, Judge, 2nd Labour Court, Calcutta 13. Smt. Suparna Ray-II, ACJM, Lalbagh, Murshidabad 14. Smt. Sanchita Saha, JM, 4th Court, Sadar, Bankura 15. Smt. Manali Samanta, JM, 2nd Court, Siliguri, Darjeeling 16. Sri Abhikhek Manna, JM, 4th Court, Siliguri, Darjeeling 17. Ms. Yozna Lam, CJ(JD), Buniadpur, Dakshin Dinajpur 18. Smt. Krishnakoli Mukherjee JM, 4th Court, Howrah 19. Smt. Neha Sharma, JM, 3rd Court, Alipore, South 24-Parganas 20. Smt. Rakhi Jaiswal, CJ(JD), 3rd Court, Krishnanagar, Nadia 21. Smt. Soroshi Goswami, CJ(JD), 2nd Court, Jangipur, Murshidabad 22. Sri Ramaprasad Ghosh, CJ(JD), Kalyani, Nadia 23. Smt. Ankita Verma, JM, 3rd Court, Sadar, Purulia 24. Sri Aditya Gunjan, CJ(JD), Raiganj, Uttar Dinajpur 25. Smt. Shatarupa Ghosh, JM, 1st Court, Raiganj, Uttar Dinajpur 26. Smt. Sayani Mukherjee, JM, 2nd Court, Suri, Birbhum 27. Sri Ashoke Halder, JM, 7th Court, Sadar, Howrah 28. Sri Arijit Mondal-II, JM, 5th Court, Sadar, Howrah 29. Smt. Chandrani Chakraborty, JM, 3rd Court, Chandannagar, Hooghly 30. Ms. Sanjukta Bhattacharya, CJ(JD), Addl. Court, Serampore, Hooghly

* **General Direction** : The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **03rd May, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **02nd May, 2019 after court hours**, all pre-ensuring no inconvenience in their judgeships and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as **“Leave on Duty”** .

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p data-bbox="203 290 560 510">One Day non-residential Training on Mediation & Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</p> <p data-bbox="276 564 535 658">Date: 10.05.2019 (30 officers)</p> <p data-bbox="251 712 560 927">Venue: West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p data-bbox="300 981 511 1075">Reporting Time : 8:30 A.M.</p>	<ol data-bbox="609 290 1502 1908" style="list-style-type: none"> 1. Sri Jayanta Chakraborty, ADJ, 4th Court, Berhampore, Murshidabad 2. Sri Krishnendu Sarkar, CJ(SD), 2nd Court, Asansol, Paschim Bardhaman 3. Smt. Himanshi, JM, 1st Court, Chanchal, Malda 4. Smt. Arpita Hira, CJ(JD), 2nd Court, Kandi, Murshidabad 5. Sri Tsering Yangchen Lepcha, JM, 1st Court, Jangipur, Murshidabad 6. Ms. Pragyamita Sen Sarkar, CJ(JD), Addl. Court, Krishnanagar, Nadia 7. Smt. Poonam Singhi, JM, 5th Court, Krishnanagar, Nadia 8. Smt. Ruby Singh, JM, 2nd Court, Ranaghat, Nadia 9. Ms. Amrita Banerjee, JM, Kalyani, Nadia 10. Smt. Neelam Sashi Kujur, JM, Nabadwip, Nadia, U.O.T. as Metropolitan Magistrate, 8th Court, Calcutta 11. Sri Pradip Bandyopadhyay, CJ(JD), Tehatta, Nadia 12. Md. Mohibullah, JM, 4th Court, Sadar, Purulia 13. Smt. Sayantani Chowdhury, CJ(JD), 3rd Court, Tamluk, Purba Medinipur 14. Sri Gautam Kumar Nag, JM, 3rd Court, Tamluk, Purba Medinipur UOT as Metropolitan Magistrate, 18th Court, Calcutta 15. Ms. Seuli Roy, CJ(JD), 2nd Court, Contai, Purba Medinipur, UOT as Civil Judge (Junior Division), 1st Court, Rampurhat, Birbhum 16. Sri Bhaskar Majumder, CJ(SD), 2nd Court, Contai, Purba Medinipur 17. Sri Amar Chandra Das, JM, 2nd Court, Contai, Purba Medinipur UOT as Judicial Magistrate, 2nd Court, Jangipur, Murshidabad 18. Smt. Archita Sen, CJ(JD), 3rd Court, Sadar, Paschim Medinipur 19. Smt. Ruth Priya Khaiba, JM, 4th Court, Sadar, Paschim Medinipur 20. Sri Aneek Banerjee, JM, 6th Court, Sadar, Paschim Medinipur 21. Smt. Saptabarna Sengupta, CJ(JD), Addl. Court-cum-JM, Ghatal, Paschim Medinipur 22. Yasmin Ara Khatun, CJ(JD), Addl. Court, Garbeta, Paschim Medinipur 23. Sri Sanjib Roy, JM, Jhargram, Paschim Medinipur 24. Md. Ruknuddin, CJ(JD), Dantan, Paschim Medinipur 25. Smt. Payal Banerjee-II, CJ(JD), 1st Court, Barasat, North 24-Parganas 26. Smt. Atri Chanda, JM, 1st Court, Barasat, North 24-Parganas 27. Sri Arindam Chakraborty-II, CJ(JD), 2nd Court, Basirhat, North 24-Parganas 28. Smt. Tanusree Roy, JM, 1st Court, Basirhat, North 24-Parganas 29. Yasmin Begum, CJ(JD), Bongaon, North 24-Parganas 30. Smt. Sukti Sarkar, JM, 2nd Court, Barrackpore, North 24-Parganas

* **General Direction** : The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **09th May, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **08th May, 2019 after court hours**, all pre-ensuring no inconvenience in their judgements and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as **“Leave on Duty”** .

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p data-bbox="199 249 540 459">One Day non-residential Training on Mediation & Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</p> <p data-bbox="289 513 496 585"><u>Date: 17.05.2019</u> (30 officers)</p> <p data-bbox="248 639 537 849">Venue: West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p data-bbox="289 903 496 975">Reporting Time : 8:30 A.M.</p>	<ol data-bbox="630 249 1489 2118" style="list-style-type: none"> 1. Smt. Aparna Chatterjee, JM, 3rd Court, Jangipur, Murshidabad 2. Smt. Arpita Ghosh, JM, Tehatta, Nadia 3. Jonny Ul Haque Mullick, CJ(JD), Addl. Court, Tamluk, UOT as Judicial Magistrate, 3rd Court, Tamluk, Purba Medinipur 4. Sri Amit Chakraborty-II, CJ(JD), 1st Addl. Court, Contai, Purba Medinipur, UOT as Judicial Magistrate, 3rd Court, Rampurhat, Birbhum 5. Smt. Amrita Pramanik, CJ(JD), 2nd Addl. Court, Contai, Purba Medinipur 6. Sri Abhijit Pakhrin, JM, 5th Court, Sadar, Paschim Medinipur 7. Sri Chandan Pramanik, JM, 1st Court, Garbeta, Paschim Medinipur 8. Ms. Nilanjana Bandyopadhyay, JM, 2nd Court, Barasat, North 24-Parganas 9. Ms. Zeba Parveen, CJ(JD), 3rd Court, Basirhat, North 24-Parganas 10. Smt. Anita Tamang, JM, 1st Addl. Court, Basirhat, North 24-Parganas 11. Smt. Arfa Yasmin, CJ(JD), Bidhannagar, North 24-Parganas 12. Sri Manojit Sarkar, CJ(JD), 5th Court, Alipore, South 24-Parganas 13. Smt. Shivi Srivastava, CJ(JD), 6th Court, Alipore, South 24-Parganas 14. Smt. Kanika Roy, JM, 6th Court, Alipore, South 24-Parganas 15. Sri Debasish Barman, JM, 7th Court, Alipore, South 24-Parganas 16. Smt. Sumita Deb Roy, CJ(JD), Addl. Court, Sealdah, South 24-Parganas 17. Smt. Sosanna Rai, JM, 2nd Court, Sealdah, South 24-Parganas 18. Sri Banibrata Dutta, JM, 4th Court (Railway Court), Sealdah, South 24-Parganas 19. Mr. Aminur Rahaman, CJ(JD), 1st Court, Diamond Harbour, South 24-Parganas 20. Ms. Kakali Adhikary, CJ(JD), 2nd Addl. Court, Diamond Harbour, South 24-Parganas 21. Mr. Sultan Mamud, JM, 3rd Court, Diamond Harbour, South 24-Parganas 22. Smt. Stotri Saha, CJ(JD), 2nd Court, Baruipur, South 24-Parganas 23. Sri Vinod Biswakarma, CJ(JD), Kakdwip, South 24-Parganas 24. Ms. Aman Singhal, CJ(JD), Islampur, UOT as Judicial Magistrate, Islampur, Uttar Dinajpur 25. Sri Jyotirmay Bhattacharya, Metropolitan Magistrate, 3rd Court, Calcutta 26. Smt. Nita Sarkar, Metropolitan Magistrate, 5th Court, Calcutta 27. Sri Binod Mahato, Metropolitan Magistrate, 14th Court, Calcutta 28. Smt. Mala Chakraborty, Metropolitan Magistrate, 20th Court, Calcutta 29. Sri Somak Das, Metropolitan Magistrate, 22nd Court, Calcutta 30. Sri Indrajit Deb, Municipal Magistrate, 3rd Court, Calcutta

* **General Direction** : The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **16th May, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **15th May, 2019 after court hours**, all pre-ensuring no inconvenience in their judgeships and to remain away therefrom till joining back soon after the programme is over and their such **absence may be treated as “Leave on Duty”**.

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p>One Day non-residential Training on Mediation & Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</p> <p><u>Date: 18.05.2019</u> (30 officers)</p> <p>Venue: West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p>Reporting Time : 8:30 A.M.</p>	<ol style="list-style-type: none"> 1. Sri Sukumar Ray, Director, West Bengal Judicial Academy, 2. Sri Subhendu Samanta, District Judge, Birbhum 3. Sri Biswaroop Bandyopadhyay, Commissioner of Departmental Enquiries, State Vigilance Commission, West Bengal 4. Sri Nandadulal Kalapahar, Judge, Special Court-cum-ADJ, Balurghat, Dakshin Dinajpur 5. Sri Sadhan Mondal, CJM, Hooghly 6. Sri Santosh Kumar Pathak, Administrative Officer, West Bengal Judicial Academy. 7. Sri Nachiketa Bera, ACJM, Chanchal, Malda 8. Smt. Sarojini Ghising, CJ(SD), 3rd Court, Krishnanagar, Nadia 9. Sri Satyajit Maity, Registrar, District Judge's Court, Barasat, North 24-Parganas 10. Smt. Leena Sharma, CJ(SD), 2nd Court, Krishnanagar, Nadia 11. Sk. Mohammed Arif Hasan, CJ(JD), Jhargram, Paschim Medinipur 12. Ali Asgor Allauddin Ahmed, JM, Dantan, Paschim Medinipur 13. Smt. Chirasree Banerjee, CJ(JD), 2nd Court, Barrackpore, North 24-Parganas 14. Sri Nirmam Thapa, JM, 3rd Court, Barrackpore, North 24-Parganas 15. Smt. Anusuya Dey, CJ(JD), 1st Additional Court, Alipore, South 24-Parganas 16. Smt. Amrapali Chakraborty, CJ(JD), 2nd Additiona Court, Alipore, South 24-Parganas 17. Ms. Pradipta Bhattacharya, JM, 8th Court, Alipore, South 24-Parganas 18. Md. Zafar Parwej, JM, 9th Court, Alipore, South 24-Parganas 19. Mr. Qaiser Alam, JM, 3rd Court, Sealdah, South 24-Parganas 20. Sri Gourav Ghosh, CJ(JD), 2nd Court, Diamond Harbour, South 24-Parganas 21. Sri Sourav Dey, CJ(JD), 3rd Court, Baruipur, South 24-Parganas 22. Sri Souvik De, Metropolitan Magistrate, 4th Court, Calcutta 23. Sri Koustuv Mukhopadhyay, Metropolitan Magistrate, 9th Court, Calcutta 24. Smt. Moumita Ray, Metropolitan Magistrate, 11th Court, Calcutta 25. Sri Smarajit Ray, Metropolitan Magistrate, 12th Court, Calcutta 26. Sri Sourav Subba, Municipal Magistrate, 4th Court, Calcutta 27. Sri Kallol Ghosh, JM, 2nd Court, Purba Burdwan, Sadar 28. Sri Vikramjit Sen, JM, 5th Court, Chinsurah, Hooghly 29. Sri Indranil Ray, CJ(JD), 2nd Court, Serampore, Hooghly 30. Smt. Srijita Chatterjee, JM, 2nd Court, Paschim Medinipur

* **General Direction** : The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **17th May, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **16th May, 2019 after court hours**, all pre-ensuring no inconvenience in their judgships and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as **"Leave on Duty"** .

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p>One Day non-residential Training on Mediation & Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</p> <p><u>Date: 24.05.2019</u> (30 officers)</p> <p>Venue: West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p>Reporting Time : 8:30 A.M.</p>	<ol style="list-style-type: none"> 1. Smt. Kesang Doma Bhutia, District Judge, North 24-Parganas 2. Sri Sugato Majumder, District Judge, Jalpaiguri 3. Sri Uday Kumar, District Judge, Uttar Dinajpur 4. Sri Apurba Sinha Roy, District Judge, Bankura 5. Shaikh Kamal Uddin, ADJ, 2nd Court, Islampur, Uttar Dinajpur 6. Smt. Kaberi Basu, ADJ, 18th Court, Alipore, South 24-Parganas 7. Sri Chiranjib Bhattacharya, ADJ, 2nd Court, Berhampore, Murshidabad 8. Sri Subrata Chandra Polle, Judge, Special Court(E.C. Act)-cum ADJ, Sadar, Paschim Medinipur 9. Sri Anjan Kumar Sengupta, ADJ, 2nd Court, Jangipur, Murshidabad 10. Sri Ambarish Ghosh, ADJ (Re-designated Court), Sadar, Paschim Medinipur 11. Sri Tapas Kumar Roy, ADJ, FTC-3, Howrah 12. Sri Sujit Kumar Jha, ADJ, FTC-3, Barasat, North 24-Parganas 13. Smt. Melissa Gurung, ADJ, FTC-4, Alipore, South 24-Parganas 14. Sri Sougata Roy Chowdhury, ADJ, FTC-2, Jalpaiguri, Sadar 15. Sri Subrata Chatterjee, CJ(SD), Durgapur, Paschim Bardhaman 16. Sri Amitabha Das-II, CJ(SD), Serampore, Hooghly 17. Sri Abhijit Ghosh, ACJM, Alipore, South 24-Parganas, UOT as Chief Judicial Magistrate, Malda. 18. Smt. Ishani Chakraborty, CJ(SD), 1st Court, Alipore, South 24-Parganas, UOT as CJM, Kalimpong 19. Sri Anindya Banerjee, CJ(SD), Bolpur, Birbhum 20. Sri Dipanjan Sen, CMM, Calcutta 21. Smt. Jyotsna Roy, CJ(SD), 3rd Court, Howrah 22. Sri Anirban Roy, Secretary, DLSA, Hooghly 23. Sri Maniklal Jana, Secretary, DLSA, Nadia 24. Sri Ayan Majumder, Secretary, DLSA, North 24-Parganas 25. Smt. Atrayee Manna Chowdhury, CJ(SD), Sadar, Jalpaiguri 26. Sri Argha Banerjee, Secretary, DLSA, Purulia 27. Sri Mandeep Saha Roy, Secretary, DLSA, Murshidabad 28. Sri Anil Kushwaha, Secretary, DLSA, Malda 29. Sri Uttam Bhattacharya, Chief Judicial Magistrate, Darjeeling 30. Sri Arnab Datta, Secretary, DLSA, Howrah

* **General Direction** : The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **23rd May, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **22nd May, 2019 after court hours**, all pre-ensuring no inconvenience in their judgeships and to remain away therefrom till joining back soon after the programme is over and their such **absence may be treated as "Leave on Duty"**.

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p data-bbox="219 255 592 470">One Day non-residential Training on Mediation & Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</p> <p data-bbox="300 537 560 618"><u>Date: 31.05.2019</u> (30 officers)</p> <p data-bbox="276 685 584 900">Venue: West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p data-bbox="316 954 544 1034">Reporting Time : 8:30 A.M.</p>	<ol style="list-style-type: none"> 1. Sri Diptendra Nath Mitra, ADJ, 2nd Court, Suri, Birbhum 2. Sri Debabrata Mukherjee, ADJ, 1st Court, Islampur, Uttar Dinajpur 3. Sri Debaprasad Nath, ADJ, 1st Court, Siliguri, Darjeeling 4. Masuk Hossain Khan, Judge, Spl. Court (E.C. Act)-cum-ADJ, Sadar, Purba Bardhaman. 5. Sri Bimal Kanti Bera, ADJ, Chandernagore, Hooghly 6. Sri Subhayu Banerjee, ADJ, 7th Court, Barasat, 24 Pgs(N) 7. Sk. Md. Reza, ADJ, Buniadpur, Dakshin Dinajpur 8. Sri Viswaroop Sett, ADJ, Tufanganj, Cooch Behar 9. Sri Umesh Singh, ADJ, Kalyani, Nadia 10. Sri Pradip Barman, ADJ, FTC-2, Basirhat, North 24-Parganas 11. Sri Sanjay Ranjan Pal, ADJ, FTC-2, Diamond Harbour, South 24-Parganas 12. Sri Debarghya Biswas, ACJM, Raghunathpur, Purulia 13. Sri Megh Dorji Moktan, ACJM, Krishnanagar, Nadia 14. Md. Ehteshamuddin, CJ(SD), 1st Court, Barasat, North 24-Parganas 15. Sri Surajit Seal, Judge, Bench-2, PSCC, Calcutta 16. Smt. Sarmistha Nag (Paul), JM, 5th Court, Barrackpore, North 24-Parganas 17. Ms. Sananda Hazra, CJ(JD), 3rd Addl. Court, Alipore, South 24-Parganas 18. Smt. Keya Bala, JM, 10th Court, Alipore, South 24-Parganas 19. Sri Indraneel Chakraborty, JM, 5th Court, Sealdah, South 24-Parganas 20. Smt. Priyanka Pradhan, CJ(JD), 1st Addl Court, Diamond Harbour, South 24-Parganas 21. Sri Samitinjoy Pal, JM, 2nd Court, Diamond Harbour, South 24-Parganas 22. Smt. Dewyani Rai, JM, Baruipur, South 24-Parganas 23. Smt. Priyanka Bose, JM, 2nd Court, Islampur, Uttar Dinajpur, UOT as Civil Judge (Junior Division), Addl. Court, Chandernagore, Hooghly 24. Smt. Keya Mandal (Raha), Metropolitan Magistrate, 13th Court, Calcutta 25. Sri Sunil Kumar Sharma, Metropolitan Magistrate, 16th Court, Calcutta 26. Smt. Aliva Ray, Metropolitan Magistrate, 17th Court, Calcutta 27. Sri Shyama Prasad Chattopadhyay, Registrar, City Sessions Court, Calcutta 28. Smt. Arkabrati Neogi, Metropolitan Magistrate, 19th Court, Calcutta 29. Sri Pinaki Mitra, ADJ, FTC, Kalna, Burdwan 30. Molla Asgar Ali, ADJ, FTC, Dubrajpur, Birbhum

* **General Direction** : The above named participating officers from the adjoining districts viz. Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman are allowed to leave their respective station on 30th May, 2019 after court hours while those from the far off districts viz. Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura are allowed to leave their respective station on 29th May, 2019 after court hours, all pre-ensuring no inconvenience in their judgeships and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as "Leave on Duty" .

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p>One Day non-residential Training on Mediation & Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</p> <p><u>Date: 01.06.2019</u> (30 officers)</p> <p>Venue: West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p>Reporting Time : 8:30 A.M.</p>	<ol style="list-style-type: none"> 1. Smt. Manjushri Mondal, ADJ, 12th Court, Alipore, South 24-Parganas 2. Sri Subhendu Saha, ADJ, FTC-1, Chinsurah, Hooghly 3. Sri Satya Arnab Ghosal, Judge, Bench-XIII, City Civil Court, Calcutta 4. Sri Saugata Chakraborty, ADJ, 3rd Court, Berhampore, Murshidabad 5. Sri Bishnu Baran Mondal, ADJ, 3rd Court, Sadar, Purulia 6. Sri Rohan Sinha, ADJ, Diamond Harbour, South 24-Parganas 7. Sri Arun Kumar Nandy, ADJ, FTC-5, Barasat, North 24-Parganas 8. Sri Sarad Kumar Chhetri, ADJ, FTC-2, Berhampore, Murshidabad 9. Sri Suresh Biswakarma, ADJ, FTC, Bankura 10. Sri Anuruddha Maity, ADJ, FTC, Rampurhat, Birbhum 11. Smt. Sharanya Sen (Prasad), ADJ, FTC-2, Asansol, Paschim Bardhaman 12. Sri Lilamoy Mondal, ADJ, FTC-1, Sealdah, South 24-Parganas 13. Sri Uday Rana, ACJM, Basirhat, North 24-Parganas 14. Smt. Sangita Datta, CJ(SD), 1st Court, Sadar, Purba Bardhaman 15. Sri Shibsankar Ghosh, CJ(SD), 1st Court, Rampurhat, Birbhum 16. Sri Anupam Sarkar, ACJM, 2nd Court, Kalyani, Nadia 17. Sri Suman Kumar Ghosh, Secretary, DLSA, Purba Medinipur 18. Smt. Mou Ghatak Majumder, CJ(SD), Lalbagh, Murshidabad 19. Sri Raja Mukherjee, CJ(SD), 1st Court, Baruipur, South 24-Parganas 20. Smt. Mahua Ray (Basu), ACJM, Islampur, Uttar Dinajpur 21. Smt. Tanusree Dutta, CJ(SD), 2nd Court, Berhampore, Murshidabad 22. Sri Sandip Kumar Kundu, CJ(SD), Bishnupur, Bankura 23. Sri Rintu Sur, CJM, Barasat, North 24-Parganas 24. Sri Sutirtha Banerjee, CJM, Jalpaiguri 25. Smt. Arpita Ghosh, CJ(SD), Haldia, Purba Medinipur 26. Sri Subhajit Basu, CJM, Howrah 27. Sri Arvind Mishra, ACJM, Bolpur, Birbhum 28. Sri Joyshankar Roy, CJ(SD), 2nd Court, Tamluk, Purba Medinipur 29. Smt. Barnali Dasgupta, Secretary, DLSA, Birbhum 30. Sri Edwin Lepcha, ACJM, 1st Court, Jhargram, Paschim Medinipur.

* **General Direction** : The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **31st May, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **30th May, 2019 after court hours**, all pre-ensuring no inconvenience in their judgements and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as **“Leave on Duty”** .